

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4141  
ANSWERED ON:29.08.2011  
HANDING OVER OF SURVEY WORKS  
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**Will the Minister of SHIPPING be pleased to state:**

- (a) whether survey works have been handed over to the Indian Registrar of Shipping;
- (b) if so, the reasons therefor;
- (c) whether revenue in large quantity has been lost due to this decision;
- (d) the earning of survey works for the last two years before and after being handing over this job to the Registrar of shipping; and
- (e) the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K. VASAN)

- (a): Yes, Madam. The work has been handed over to Indian Register of Shipping (IRS).
- (b): Surveys were delegated to IRS in 2007 as Mercantile Marine Departments were not able to cope with increased work load as a result of growth in number of ships and inadequate number of Government surveyors.
- (c): Approximate loss year wise is as follows:

Years      Survey fee revenue

2007-2008    Rs. 49,93,700/-

2008-2009    Rs. 59,81,600/-

2009-2010    Rs. 63,43,900/-

- (d): The earning of Survey works for the years 2005-06 to 2009-10 i.e. two years before and two years after the handing over of the work is as under:-

Years      Survey fee revenue

2005-2006    Rs. 40,059,254.00

2006-2007    Rs. 42,265,533.00

2007-2008 Rs. 33,085,735.00

2008-2009 Rs. 20,528,044.00

2009-2010 Rs. 15,638,232.00

(e): All efforts were made to optimize the utilization of available manpower by focusing on more important functional areas such as:-

(i) Inspection of maritime training institutes.

(ii) Statutory work related to the International Maritime Organization.

(iii) Inspections related to Port State Control (PSC).

(iv) Inspections related to Flag State Inspection (FSI).

(v) Training of surveyors as is required by the International Maritime Organization.